श्री अमलजीत जी
सचिव
12/2/26

Declaration of Assets and Liabilities

Year 2026

I Dharmendra Kumar, son/daughter/wife of late Sanay Lal Das

aged 56 years, belonging to Government

service and presently working as Bihar Legislative Assembly (Asst. Sub Marshal)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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A. **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash		Heera Kumari	Nil Dharmendra		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20,000 J.B.A 2000 P.N.B	2000 P.N.B	10000 Baroda Bank		Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil		Nil
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	L.I.C P.A, 100000 Prem-6027		Nil
(v)	Motor Vehicles (details of make, etc.)	Glamour motor Vechicle	Nil	Nil		Nil
(vi)	Jewellery (give details of weight and value)	20Gram Gold	60Gram Gold	Nil		Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil			

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Neha Kumari C/o Kattha	Vikash Chandra		Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil		Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil		Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil		Nil
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	S.B.I. Patna (B.V.M.)	10,000,00
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ALPPK 8509C	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTJ/BLA/1340

Gender :- M (M/F)

Date of Birth :- 01 01 1974 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly (Asst Sub Marshal)

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .....

Name of Employee: Dharmendra Kumar

Designation: Asst Sub Marshal

Department: Marshal Branch

Place: Patna

Date: 12/09/26

Note: **Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**

12/09/26